

FORM-2

REIMBURSEMENT OF CHILDREN EDUCATIONAL ALLOWANCE
(Ref OM No. 12011/03/2008 (Allowance) dated 2/9/2009

1. Certified that the children/child mentioned below in respect of whom reimbursement of Children Educational Allowance claimed is wholly dependent upon me.

Name of child & date of birth	School in which studying	Classes in which studying	Total Educational allowance paid	Total amount of reimbursement claimed
(1)	(2)	(3)	(4)	(5)
# Tuition fees :- for the whole year 2010-11 I /II /III / IV – Term			Rs.	
Purchase of books (one Set/per child/Per A/Y)				Rs.
Purchase of note books (one Set/per child/Per A/Y)				Rs.
Purchase of Uniforms (one Set/per child/Per A/Y)				Rs.
Purchase of School Shoes (one Set/per child/Per A/Y)				Rs.
Total to be filled in column 4 above				Rs.
# Tuition fees :- for the whole year 2011-12 I / II / III /IV – Term			Rs.	
Purchase of books (one Set/per child/Per A/Y)				Rs.
Purchase of note books (one Set/per child/Per A/Y)				Rs.
Purchase of Uniforms (one Set/per child/Per A/Y)				Rs.
Purchase of School Shoes (one Set/per child/Per A/Y)				Rs.
Total to be filled in column 4 above				Rs.

2. Certified that the Educational Allowance indicated against the child/children has actually been paid by me (Receipts enclosed)
(Note:- Copy of School fee card & Bank Challans /Paid up receipts/Purchase of receipts in original are to be enclosed)
3. Certified that:-
- my spouse is not a Central Government servant.
 - My spouse is a Central Govt. servant and that she/he has not claimed/will not claim children's educational allowance in respect of our child/children.

- (4) Certified that during the period covered by the claim the child attended the school regularly and did not absent himself/herself from the school without proper leave for a period exceeding one month.
- (5) In the event of any change in the particulars given above which affect my eligibility for children's educational allowance, I undertake to intimate the same promptly and also to refund excess payments, if any made.

Note:- Tuition fee means Tuition fee/Admission fee, lab fee, special fee charged for agriculture, electronics, music or any other subject, fee charged for practical work under the programme of work experience, fee paid for the use of any aid or appliance by the child, library fee, games/sports fee and fee for extra curricular activities.

PLACE & DATE

(Signature of the Govt. Servant)

NAME
Designation

Form - 3
(Para - 26)

_____ School/College
(Name & Location of the institution)

* Certified that Shri/Ms./Kum. _____
son/daughter of Shri/Ms. _____
passed out from class _____ in _____
He/she had paid tuition fee for the period from _____
as per details given below:-

1. Tuition fee	Rs. _____
2. Science fee	Rs. _____
3. Music fee	Rs. _____
4. _____	Rs. _____
5. _____	Rs. _____

* Certified that Shri/Kum. _____ is at present a
student of class _____ since _____ and
had paid tuition fees for the period from _____ to March
_____/July _____ as per the details given below:-

1. Tuition fee	Rs. _____
2. Science fee	Rs. _____
3. Music fee	Rs. _____
4. _____	Rs. _____
5. _____	Rs. _____

* Certified that this is a school/college run by Central government/State
government/Union territory administration/Municipal corporation/Municipal
committee/Panchayat samiti/Zila parishad.

* Certified that this is a school/college recognized by the education authorities of
_____ State/Union territory administration.

Dated _____

Principal/Head Master/Head Mistress
(Stamp of the Institution)

(* Strike out whatever is not applicable)